

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**First Appeal No. 280 of 2009**

State of Jharkhand & Anr. ... Appellants  
Versus  
Smt. Bajo Devi ... Respondent

With  
**First Appeal No. 229 of 2009**  
With  
**First Appeal No. 256 of 2009**  
With  
**First Appeal No. 272 of 2009**

**Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

For the Appellants : J.C. to Advocate General.

**07/09.07.2020** Heard learned counsel for the appellant through  
Video Conferencing.

Learned counsel for the appellants prays for time  
to remove the defects.

The prayer for time is allowed as the last chance  
and the appellant is directed to remove the defect within three  
weeks after the lockdown is over, failing which, these appeals shall  
stand dismissed without further reference to the Bench.

List these appeals after removal of the defects.

**(ANIL KUMAR CHOUDHARY, J.)**

Smita/-